## **Declaration of Assets and Liabilities**

Year 2021

l, Arun Kumar son/daughter/wife of Shri Ram Sagar Mahto aged 54 Years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant (Bihar Legislative Assembly) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

[2]D	9Nd.	Description	Self	Spouse name (Shashi Prabha)	Dependant-1 (Pratyush Anand)	Dependant- 2	Dependant-
6	(i)	Cash	4,500/-	3,500/-			
		Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	i. Rs. 1.5 Lac SBI SB A/c ii. Rs. 1.00 Lac UCO Bank SB A/c iii. Rs. 2.00 Lac UCO Bank FD A/c iv. Rs. 3 Lac SBI FD A/c	i. Rs. 1.00 Lac SBI SB A/c ii. Rs. 21.00 Lac (approx) SBI FD A/c	1. Rs. 5.00 Lac (Approx) SBI SB A/c 2. Rs. 1,30,000/- (approx) Axis Bank SB A/c	_	_
	(iii)	Bonds, Debentures and shares in Companies	1. Rs. 10,000/- LIC Bond 2. Rs. 84,000/- yearly & Rs. 2500/- PM investment in mutual funds	_	_	_	_
	(iv)	institutions, NSS, Postal Savings, LIC Policies, etc	1. Rs. 12,000/- annum LIC Premium 2. Rs. 12,000/- annum LIC Premium 3. Rs. 6,000/- annum PLI 4. Rs. 12,000/- annum SBI insurance 5. Rs. 36,000/- annum Post Office RD	Rs. 25,000/- Postal Saving			_
		Motor Vehicles (details of make, etc.)	Moror cycle- Hero Honda Splendor Reg. No0665	e replication and the second	yer resize to a real light		
(	vi)	Jewellery (give details of weight and value)	Gold-50 gm. Rs. 2,35,000/- (approx) Silver 50 gm. Rs. 3500/- (approx)	Gold 250 gm. Rs. 11,75,000/- Silver 500 gm. Rs. 35,000/-	Gold 20 gm. Rs. 94,000/- (approx)		_
(v	ii)	Other assets, such as values of claims / interests	Home applainces Rs. 75,000/-				_

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (Shashi Prabha)	Dependant-1 (Pratyush Anand)	Dependant-	Dependant
(i)	- Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-	-	-	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s)					
	- Extent (Total measurement) - Current market value		-	-	_	-
	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		m <sup>2</sup> 2			_
	Other (such as interest in property)	Undefined share in ancestral property at Village-Pateliya, Samastipur	_	_	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	-	
	(b) dues to departments dealing with supply of water		

Arun Kumoz

	(c) dues to departments dealing with supply of electricity	<del>-</del> -	-
	(d) dues to departments dealing with telephones	<u>-</u>	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		-
	(f) Other dues, if any		_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 42,072/- AY 2020-21 PAN-AQPPK3613C	Rs. 14,190/- (refundable) AY 2020-21 PAN-AVWPK3744Q
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		-
	(iii) Sales Tax [ Only in case of proprietary business]	-	
	(iv) Property Tax	1000-00-00-00-00-00-00-00-00-00-00-00-00	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-1268
Gender	:-	M (M/F)
Date of Birth	:-	1 3 0 2 1 9 6 7 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	ADMINISTRATIVE
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Arun Kurnoz

Name of Employee: ARUN KUMAR

Place: PATNA

Designation: ASSISTANT

Date: 12.02.2021 Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.